

**GOVERNMENT OF INDIA
FOOD PROCESSING INDUSTRIES
LOK SABHA**

UNSTARRED QUESTION NO:929
ANSWERED ON:27.02.2006
NATIONAL LIQUOR POLICY
Manoj Dr. K.S.

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) whether the Government has formulated a National Liquor Policy; and
- (b) if so, the salient features thereof?

Answer

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI SUBODH KANT SAHA)

(a) & (b): Alcoholic beverages including liquor is a State subject. As such, there is no National Liquor Policy. However, a Joint Working Group consisting of relevant Central Ministries & State Governments set up by the Government of India has prepared a Model Excise Policy/Act/Rules for alcoholic beverages and alcohol. The Model has been circulated among the States/UTs & the Union Ministries concerned.